

(a) whether the Union Government have received any proposals from some Central trade unions to review its industrial policy;

(b) if so, the detail thereof; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRIMATI KRISHANA SAHI): (a) No, Sir.

(b) and (c). Does arise.

#### **Incentives to small scale units**

4291. SHRIDHARMANNA MONDAYYA SADUL: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are considering to give further encouragement and incentives in the form of relaxation in payment of production cess and loans from financial institutions at reduced rate to small scale units during the current financial year; and during the Eighth Plan; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (PROF. P.J. KURIEN): (a) and (b). The incentives for promoting and strengthening small, tiny and village enterprises have already been mentioned in the policy package announced by the Government on 6th August, 1991.

#### **Expansion of NFL, Bijaypur, M.P.**

4292. SHRI DIGVJAYA SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the proposal to double the capacity of national Fertilizer Ltd., Bijaypur, Madhya Pradesh is still pending with the

Union Government for clearance; and

(b) if so, the time by when a final decision is likely to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS (DR. CHINTA MOHAN): (a) to (b). National Fertilisers Limited (NFL) has proposed doubling the capacity of their Vijaypur fertiliser plant. They have been asked to prepare a detailed project report which is still awaited.

#### **Statement made by Pakistan's Prime Minister in Kashmir**

4293. SHRI LAL. K. ADVANI:  
DR. A.K. PATEL:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware of the recent statement made by the Prime Minister of Pakistan regarding liberation of Kashmir;

(b) if so, the reaction of the Government thereto; and

(c) whether the Government had taken up this matter with Pakistan; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Yes, Sir.

(b) to (d). Government have, on several occasions, told Government of Pakistan that inflammatory and provocative statements can only incite people to violence and are not conducive to building trust and confidence. They constitute an interference in our internal affairs and vitiate the atmosphere of bilateral relations.